

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD – Nomination of Senior Civil Judges who are holding full Additional Charge of the posts of Secretary, District Legal Services Authorities in the State of Telangana to participate in the Consultation Meet scheduled to be held on 14.09.2025, at the Auditorium, Telangana State Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

READ: Letter ROC.No.4579/TSLSA/2025, dated 08.09.2025, from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

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ORDER ROC.NO.3961/2025-B.SPL., DATED: 12.09.2025

In the circumstances stated by the Member Secretary, Telangana State Legal Services Authority, Hyderabad, in his letter the High Court is pleased to pass the following orders:

The following Judicial Officers mentioned in Column No.2, who are holding full additional charge of the posts of Secretary, District Legal Services Authorities in the State of Telangana are hereby nominated to participate in the Consultation Meet scheduled to be held on 14.09.2025, at the Auditorium, Telangana State Judicial Academy, Secunderabad. Further, the officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the above said Consultation Meet.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. C.M.RAJYA LAKSHMI, Senior Civil Judge-cum-Asst. Sessions Judge, Adilabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Nirmal
2.	SRI K.VENKATA MALLIK SUBRAHMANYA SARMA, Senior Civil Judge-cum- Assistant Sessions Judge, Jagtial.	Senior Civil Judge, Metpally, Jagtial District.
3.	SRI A.NAGA RAJU, Senior Civil Judge-cum-Assistant Sessions Judge, Bhupalapally.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda.
4.	SRI V.SRINIVAS, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Gadwal	Additional Senior Civil Judge-cum-Additional Asst. Sessions Judge, Gadwal
5.	SRI K.YUVA RAJA, Senior Civil Judge-cum-Assistant Sessions Judge, Asifabad	Additional Senior Civil Judge-cum-Assistant Sessions Judge, Mancherla

6.	SMT. SHALINI SHAKELLI, Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubabad.	Senior Civil Judge-cum-Asst. Sessions Judge, Warangal at Hanumakonda.
7.	SMT. A.NIRMALA, Principal Senior Civil Judge-cum- Assistant Sessions Judge, Mancherial.	Additional Senior Civil Judge-cum- Assistant Sessions Judge, Mancherial.
8.	SRI T.KANHYA LAL, Senior Civil Judge-cum-Assistant Sessions Judge, Mulugu.	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Hanumakonda.
9.	SMT. VINDYA NAIK, Senior Civil Judge-cum-Asst. Sessions Judge, Narayanpet.	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Mahabubnagar.
10.	SRI P.PURUSHOTHAM RAO, Principal Senior Civil Judge-cum- Principal Assistant Sessions Judge, Nalgonda.	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Nalgonda.
11.	SMT. P.SRIVANI, Principal Senior Civil Judge-cum- Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
12.	SRI MILIND KAMBLE, Principal Senior Civil Judge-cum- Assistant Sessions Judge, Siddipet.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet.
13.	SMT. FAREEN KOUSER, Senior Civil Judge-cum-Asst. Sessions Judge, Suryapet.	Senior Civil Judge-cum-Asst. Sessions Judge, Huzurnagar, Suryapet District.
14.	SRI M.VENKATESWARLU (MEESALA), Senior Civil Judge-cum-Assistant Sessions Judge, Vikarabad.	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Principal District & Sessions Judge / Unit Heads shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On completion of the said Consultation Meet, the officers mentioned in Column No.2 shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge, if any, from the officers mentioned in Column No.3.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Consultation Meet at the Auditorium, Telangana State Judicial Academy, Secunderabad.
 2. The nominated officers are directed to report before the Director, Telangana State Judicial Academy, Secunderabad at 08:30 a.m., on 14.09.2025.
 3. The nominated officers are entitled only for actual journey time.



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers and In-charge Officers concerned.
 2. The Registrar General, High Court for the State of Telangana, Hyderabad.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 5. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERES:**
 - 1) Adilabad
 - 2) Jagtial
 - 3) Jayashankar Bhupalapally
 - 4) Jogulamba Gadwal
 - 5) Kumurambheem Asifabad
 - 6) Mahabubabad
 - 7) Mancherial
 - 8) Mulugu
 - 9) Narayanpet
 - 10) Nalgonda
 - 11) Rangareddy at L.B. Nagar
 - 12) Siddipet
 - 13) Suryapet
 - 14) Vikarabad
 6. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
 7. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.

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